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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/63/2016
NAME OF THE PETITIONER(S) : Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others
NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 3 Others
UNDER SECTION :

S.No.	Name (in Capital)	Represented by	Signature
1.	ROHAN RAJASEKARAN for Rajagopal & Rajmurti Advocates	Counsel for Applicants 1-5	RW R

2. Gouri.V.
For RAMANI & SHANKAR. RESPONDENTS

Gouri

ORDER

Counsels representing both the parties are present. Counsel for petitioner is directed to furnish two sets of the documents for the purpose of hearing before the next date of hearing. The matter is posted for final hearing. Put up on 08.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)